

**Central Administrative Tribunal
Principal Bench, New Delhi**

**C.P. No. 537/2018
In OA No. 1014/2018**

New Delhi this the 25th day of April, 2019

**Hon'ble Sh. Pradeep Kumar, Member (A)
Hon'ble Sh. Ashish Kalia, Member (J)**

Dinesh Kumar
S/o Sh. Sumer Singh
Roll No. 2201523016
R/o H.No. 235, Bulla Colony,
Last Gali, VPO Kanjhawala,
Delhi-110081

(By Advocate : Sh. Sandeep Kaushik)

Versus

1. Sh. Ashim Khurana
Chairman
Staff Selection Commission,
Block No.12, CGO Complex,
Lodhi Road, New Delhi-3
2. Sh. D.B. Singh
The Secretary-Cum-Controller of Examination,
Staff Selection Commission,
Block No.12, CGO Complex,
Lodhi Road, New Delhi-3.

(By Advocate: Sh. C Bheemanna
Sh. Gyanendra Singh)

ORDER (ORAL)

Sh. Ashish Kalia, Member (J)

The present OA has been restored after Review Application was allowed by this Tribunal. However, the

CP was also pending. In view of the above, the CP is closed.

(Ashish Kalia)
Member (J)

(Pradeep Kumar)
Member (A)

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